

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100393/2015	The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan	
<u>STATEMENT US 313 CR.P.C.</u>				
2	POCSO SPL CASE	100591/2017	The State Nirmal Nagar Police Station Vs Faziulla Abdul Rauf Sayyed	
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100221/2018	The State of Trombay Police Station Vs Nura Meheeb Badshah Sayyad	
(Main Matter REMAND APPL POCSO/0100233/2018)				
4	POCSO SPL CASE	1000607/2018	The State of Shivaji Nagar Police Station Vs Dilshad Shagun Khan	PP
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100303/2014	The State Santacruz P.S Vs Umesh Horilal Varma and anr.	Adv. Mulik
6	POCSO SPL CASE	100142/2019	The State -Nehru Nagar Police Station Vs Nitin Dilip Gaikwad @ Aana	PP
7	POCSO SPL CASE	100318/2019	The State of Maharashtra - Mankhurda Police Station Vs Vishal Vetral Galphode	PP
<u>CHARGE</u>				
8	POCSO SPL CASE	1000620/2018	The State of Vinoba Bhawe Nagar Police Station Vs Sumeet Yashvant Lanke	PP
<u>REPLY/SAY</u>				
9	ABA	101101/2020	Raja Adiwai and Ors. 2 Vs The State of Maharashtra Through BKC Police Station	Dhanashree M. Lad, Khan Abdul Aziz
<u>APPEARANCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100658/2018	The State of Tilak Nagar Police Station Vs Akshay Maruti Bodke	PP
11	POCSO SPL CASE	100036/2019	The State of Sion Police Station Vs Shalesh Rao Harishchandra Rao	PP
12	POCSO SPL CASE	100343/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Sandip Bala Rathod	PP
13	POCSO SPL CASE	100373/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Tajuddin Nijamuddin Khan	PP
14	REMAND APPL POCSO	101089/2019	The State- Santacruz Police Station Vs Deepak Ashok Mukhiya	
15	POCSO SPL CASE	100645/2019	The State of Maharashtra - Pant Nagar Police Station Vs Kamlakar Sitaram Kamble	PP
16	POCSO SPL CASE	100648/2019	The State of Maharashtra - Nehrunagar Police Station Vs Prem Nenaram Singadia	PP
17	SPL.CASE	100559/2020	The State Of Maharashtra Through Antop Hill Police Station Vs Saddam Husen Mohamad Rafik Lunje	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
1	POCSO SPL CASE	100051/2017	BHANDUP POLICE STATION. Vs AHAMAD RAZAK SHAIKH	Adv. Roy
<u>JUDGMENT</u>				
2	POCSO SPL CASE	100087/2018	The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza	
(Main Matter REMAND APPL POCSO/0101050/2017)				
<u>ARGUMENTS</u>				
3	POCSO SPL CASE	100289/2016	THE STATE OF GHATKOPER POLICE STATION. Vs DIPAK PRAKASH MENE	
<u>HEARING</u>				
4	POCSO SPL CASE	100719/2018	The State of Vikroli Police Station Vs Aakash Vikas Kate and Others 01	PP
<u>EVIDENCE PART HEARD</u>				
5	POCSO SPL CASE	100306/2016	THE STATE OF DHARAVI POLICE STATION. Vs RAVI MAHADEV SHARMA	
6	POCSO SPL CASE	100068/2018	The State of Santacruz police Station Vs Paresh Ajit Marchant	
(Main Matter REMAND APPL POCSO/0101091/2017)				
<u>EVIDENCE</u>				
7	POCSO SPL CASE	100256/2016	THE STATE OF TROMBAY POLICE STATION. Vs SURAJ ANAND BASTE	
8	POCSO SPL CASE	100339/2017	COLABA POLICE STATION Vs LAXMAN VALLYA TANDEL	
<u>CHARGE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	POCSO SPL CASE	100540/2015	The State of Wadala T.T.Police Station Vs Mohsin Mohibudin Ansari.	
10	POCSO SPL CASE	100468/2017	The State Kurla Railway Police Station Vs Mohsin Allauddin Chougule	
11	POCSO SPL CASE	1000258/2018	The State of Nagpada Police Station Vs Asif Hazrat Sab Shaikh	z
12	POCSO SPL CASE	100648/2018	The State of Chembur Police Station Vs Sanjay Raju Singh	PP
<u>APPEARANCE</u>				
13	POCSO SPL CASE	100679/2019	The State of Maharashtra - Trombay Police Station Vs Pratapchandra Muleshwar Bouraha	PP
14	REMAND APPL POCSO	100379/2020	STATE GOVERNMENT - Wadala Truck Terminal Police Station Vs Shahid Abdul Jamadar	SPP
<u>REPORT</u>				
15	POCSO SPL CASE	100126/2015	The State Santacruz P.S Vs Shriful Yakubali Mandal	
16	POCSO M A	100852/2020	The State- Vikhroli P Stn Vs Unknown Person	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100139/2015	The State Govandi Police Station Vs John Michal Desoza	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100292/2015	The State of Meghwadi Police station Vs Mohd. Shahanawaz Pirmohamad Shaikh @ Shanu	
3	POCSO SPL CASE	100292/2016	THE STATE OF WADALA T .T POLICE STATION. Vs MOBIN SAMAD KHAN	
4	POCSO SPL CASE	100210/2017	DEONAR POLICE STATION Vs MOHD. IRSHAD @ IMRAN KUTUBUDDIN	
5	POCSO SPL CASE	1000464/2018	The State of Dharavi Police Station Vs Vinodprasad Laxman Mahato @ Mandal	PP
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100436/2015	THE STATE OF NAGPADA POLICE STATION Vs SURESH PRAKASH SOLANKI AND ANOTHER 01.	
7	POCSO SPL CASE	100680/2018	The State of Maharashtra Trombay Police Station Vs Machindra Jalindar Suryavanshi	APP
<u>COMPLIANCE</u>				
8	POCSO SPL CASE	1000446/2018	The State of Navghar Police Station Vs Manoj Ashok Sardar	PP
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100091/2018	The State of Tilak Nagar Police Station Vs Abhijeet Rajendra Waghchoure	

(Main Matter REMAND APPL POCSO/0100987/2017)

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100235/2018	The State of Navghar Police Station Vs Nikhil Arvind jaygude	
(Main Matter REMAND APPL POCSO/0100193/2018)				
11	REMAND APPL POCSO	100306/2019	Deonar Police Station Vs Shafatali Mohammad Jama Sidhiqui	
12	POCSO SPL CASE	100316/2019	The State- R.C.F. Police Station Vs Bittu @ Rajivkumar Prabhunath Singh	PP
13	SPL.CASE	100615/2020	STATE GOVERNMENT Vs Bhushan Suresh Lad	
<u>REPORT</u>				
14	POCSO SPL CASE	100156/2017	WADALA T T POLICE STATION. Vs NAGENDRA KUMAR RAJENDRA PRASAD PANDEY	
15	POCSO SPL CASE	100052/2018	The State of Chembur Police Station Vs Sumit Sanghrakshak Sorate	
(Main Matter REMAND APPL POCSO/0101009/2017)				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100509/2017	The State Dongri Police Station Vs Monu Pehlad Malvi	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100297/2015	The State Nagpada P.Stn. Vs Moti Baleshwar Dhobi	
3	POCSO SPL CASE	100025/2018	The State Mulund Police Station Vs Deepak Madhukar Mane	
4	POCSO SPL CASE	100641/2018	The State of Gavdevi Police Station Vs Veerbhadraram Bhausingh Vislavat	PP
5	POCSO SPL CASE	100665/2018	The State of BKC Police Station Vs Sherali @ Baba Yasin Shaikh	PP
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100298/2016	THE STATE OF MANKHURD POLICE STATION. Vs PRAKASH SHIVAJI CHAVAN	
7	POCSO SPL CASE	100285/2019	The State of Maharashtra - Wadala Police Station Vs Rahul @ Assaful Alam Shaikh	PP
<u>CHARGE</u>				
8	POCSO SPL CASE	100177/2017	SEWREE POLCIE STATION Vs SUNILKUMAR RAMCHANDRA SHAHANI	
9	POCSO SPL CASE	100200/2017	PYDHONIE POLICE STATION Vs ASIF IQBAL SHAIKH	
<u>REPLY/SAY</u>				
10	POCSO SPL CASE	100355/2017	PARKSITE POLICE STATION Vs MUKESH SABHAPATI YADAV	
<u>APPEARANCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	POCSO SPL CASE	100667/2019	The State of Maharashtra - Parksite Police Station Vs Sachin Anant Shama	PP
<u>REPORT</u>				
12	POCSO SPL CASE	1000453/2018	The State of Cuffe Parade Police Station Vs Hrutik Dharmendra Kagada	PP PP
13	POCSO SPL CASE	100654/2018	The State of Mulund Police Station Vs Aniket Rajendra Savekar	PP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
14	POCSO SPL CASE	100129/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ALI HASAN BADALU ANSARI	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100296/2018	The State of Bhandup Police Station Vs Vasanna Abraham Ulitra	zz
2	POCSO SPL CASE	1000616/2018	The State of Dongari Police Station Vs Vishal Giridhar Sumra	PP
<u>EVIDENCE</u>				
3	POCSO SPL CASE	100563/2016	R.C.F.. POLICE STATION. Vs SIKANDAR JAMAI SHAIKH	
4	POCSO SPL CASE	100145/2017	SANTACRUZ POLICE STATION Vs SUSHILCHANDRA BRAHAMDEV YADAV	
<u>CHARGE</u>				
5	POCSO SPL CASE	100343/2018	The State of Santacruz Police Station Vs Darpan Charlie Fernandes	z
6	POCSO SPL CASE	1000385/2018	Kanjurmarg Police Station Vs Sagar Rajesh Gorivale	PP
7	POCSO SPL CASE	100710/2018	The State of BKC Police Station Vs Arbaz Abdul Kayum Mansuri	PP
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100541/2019	The State of Maharashtra - MRA Marg Police Station Vs Yash Perumal Nadar	PP
9	POCSO SPL CASE	100605/2019	State of maharashtra - Vakola Police Station Vs Dharmendra Bhawanbhai Rathod	PP Pranothi Pawar
10	POCSO SPL CASE	100669/2019	The State of Maharashtra - Byculla Police Station Vs Ibrahim Noormohammad Mansuri	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	POCSO SPL CASE	100692/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Rahul Devraj Khandekar	PP
12	POCSO SPL CASE	100715/2019	The State of Maharashtra - Wadala Police Station Vs Rajesh @ Shambho Kanhaya Gosai @ Kanhaya Gari	PP
13	POCSO SPL CASE	100745/2019	The State of Maharashtra - Mankhurd Police Station Vs Saleem Arif Qureshi	PP
14	REMAND APPL POCSO	100380/2020	The State Of Maharashtra Through BKC Police Station Vs Rafiq Abdul Majid Ansari	PP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
15	POCSO SPL CASE	100021/2017	PARKSITE POLICE STATION. Vs ARUNKUMAR DINANATH PANDEY	Adv. Prashant Pandey

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100234/2015	The State DCB CID Unit X Vs Shivkumar @ Shiva Ramlakhan Rana	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100173/2018	The State of Wadala Railway Police Station Vs Maheshsingh Mohanlalsingh Arakh	
(Main Matter REMAND APPL POCSO/0101006/2017)				
3	POCSO SPL CASE	1000402/2018	The State of Vikhroli Police Station Vs Sonu Govindrao Kharat	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100299/2016	THE STATE OF DONGRI POLICE STATION. Vs SALMAN ABDULHAQ SHAIKH	
5	POCSO SPL CASE	100483/2017	The State Ghatkopar Police Station Vs Rahul Mahavir Nayak	
<u>CHARGE</u>				
6	POCSO SPL CASE	100228/2018	The State of Cuffe Parade Police Station Vs Mangesh Laxman Jadhav	
(Main Matter REMAND APPL POCSO/0101095/2017)				
7	POCSO SPL CASE	1000426/2018	The State of Cuffe Parade Police Station Vs Rajesh Lalchand Jaiswal	PP
8	POCSO SPL CASE	1000533/2018	The State of Mankhurd Police Station Vs Ganesh Prabhu Kasabe	PP
9	POCSO SPL CASE	1000580/2018	The State Nagpada Police Station Vs Allauddin Abdul Razak Shaikh	APP

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10	POCSO SPL CASE	1000633/2018	The State of V.B. Nagar Police Station Vs Javed Ahemad Shabbir Khan	PP
<u>APPEARANCE</u>				
11	POCSO SPL CASE	100088/2018	The State of Ghatkopar Police Station Vs Pravin Gangaram Jadhav	
(Main Matter REMAND APPL POCSO/0101061/2017)				
12	POCSO SPL CASE	100692/2018	The State of Tormbay Police Station Vs Mohammd Sadre Aalam Abdul Sattar Ansari	PP
13	POCSO SPL CASE	100689/2019	The State of Maharashtra - Kherwadi Police Station Vs Aniket Namdeo Pawar	PP
14	POCSO SPL CASE	100694/2019	The State of Maharashtra - Agripada Police Station Vs Asgar Sannaulla Shaikh	PP
15	SPL.CASE	100596/2020	STATE GOVERNMENT OF BHANDUP POLICE STATION Vs MUJAHIDDIN TAUFIQ AHAMAD SHAIKH	PP
16	SPL.CASE	100629/2020	STATE GOVERNMENT OF KALACHOWKI POLICE STATION MUMBAI Vs TEJASASHOK SAVANT	PP
<u>R-E U-S 299 CR.P.C</u>				
17	POCSO SPL CASE	100211/2014	The State Vikhroli P.S Vs Munna Divakar Swai	